

(A)

M/s Arjuna Behera
B.Rout CAT 11 0

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A/T.A./R.A.No. 1993

P. J. Lade

Applicant (s)

Versus

Versus

Union of India & others ... Respondent (s)

Sr. No	Date	Order with Signature
1	13.9.93	<p>We have heard Mr.B.Rout, learned counsel for the petitioner and Mr.Ashok Mishra, learned Standing Counsel. It was told to us by Mr.Rout that representation filed by the petitioner is pending before the Director of Postal Services, who is directed to dispose of the representation within 90 days from the date of receipt of a copy of this order.</p> <p>We find no merits in this application which stands dismissed before admission.</p> <p>Send a copy of this order to the opposite parties.</p> <p style="text-align: right;">L VICE-CHAIRMAN 8/13/93 MEMBER (ADMINISTRATIVE)</p>